

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 1<sup>st</sup> November, 2016*

No.HC.VII-110/2016/ 4866 /A. Shri Tafiqur Rahman, LDA, Office of the District and Sessions Judge, Kamrup (M), Guwahati, is transferred as LDA in the Office of the District and Sessions Judge, Kamrup, Amingaon, vice Shri Jayashish Chakraborty transferred.

Shri Rahman will join at his new place of posting immediately.

No.HC.VII-110/2016/ 4867 /A. Shri Jayashish Chakraborty, LDA, Office of the District and Sessions Judge, Kamrup, Amingaon, is transferred as LDA in the Office of the District and Sessions Judge, Kamrup (M), Guwahati, vice Shri Tafiqur Rahman transferred.

Shri Chakraborty will join at his new place of posting immediately.

**(N.B. The seniority of Shri Tafiqur Rahman and Shri Jayashish Chakraborty will be decided by the District and Sessions Judges of Kamrup, Amingaon and Kamrup (M), Guwahati respectively on the basis of their initial date of joining in the service. Further, the concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.)**

By Order,  
*Sd/- M.A. Ali,*  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-110/2016/ 4868 - 4880 /A.

Dated 01.11.2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Kamrup (M), Guwahati. He is requested to release Shri Tafiqur Rahman in order to enable him to join at his new place of posting immediately
4. The District and Sessions Judge, Kamrup, Amingaon. He is requested to release Shri Jayashish Chakraborty in order to enable him to join at his new place of posting immediately
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati

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6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
7. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
8. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati
9. ✓ The Systems Analyst, Gauhati High Court, Guwahati for uploading this  
Notification in the Gauhati High Court Website
10. The CA to Registrar General/ Registrar (Vigilance)/Registrar  
(Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High  
Court, Guwahati
11. The Deputy Director, Printing & Stationery, Assam Govt. Press,  
Bamunimaidan, Guwahati for publication of the Notification in the Assam  
Gazette
12. Shri Tafiqur Rahman, LDA, Office of the District and Sessions Judge,  
Kamrup (M), Guwahati
13. Shri Jayashish Chakraborty, LDA, Office of the District and Sessions  
Judge, Kamrup, Amingaon

*C. D. S. 2/11/16*  
**REGISTRAR (VIGILANCE)**

*PA*  
*01/11/2016*